

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
30-09-2024 AT 10:30 AM**

**CP No. 17/241/ HDB/2024
AND
IA (CA) 99 & 247/2024 in CP No. 17/241/ HDB/2024
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Dr. Mudumala Issac Abhilash

...Petitioner

AND

Doctor Thoughts Pvt Ltd & 04 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No. 17/241/ HDB/2024

Learned PCS Mr Manoj Kumar Koyalkar along with CS Ms Kusbhu Vijayvargi,
for petitioner present physically.

Learned Counsel Mr Ritesh, for respondent Nos 2 and 3 present physically.
For hearing, call on 18.10.2024.

IA (CA) 99/2024

For hearing, matter adjourned to 18.10.2024.

IA (CA) 247/2024

At request of learned counsel Mr Ritesh for applicant, for filing rejoinder if any
one-week time is granted. Call on 18.10.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)